

Speech). Reference is also invited to the note in page 25 of the Explanatory Memorandum on the Railway Budget for 1964-65, which explains the balance amount of Rs. 302.74 crores in the following terms:

"Represents only the balance, to add up to Rs. 1,581 crores and does not represent estimated requirements of the year, which will be greater, mainly because of the increase in prices during the Plan period (and especially after the taxation in the Budget of 1963-64 and revision in the prices of various controlled materials)."

In the mid-term appraisal of the Third Five Year Plan, the Planning Commission had indicated that on account of the higher costs of indigenous as well as imported materials, increases in civil engineering works etc., the costs of projects are expected to be generally higher than the plan estimates by amounts varying from 10 per cent to 20 per cent in most of the industrial enterprises in the public sector. The Railways' requirements of additional funds to absorb the effects of price and taxation increases are likely to be *very much lower* than these percentages.

Discussions in this regard have been held between the Ministry of Railways and the Planning Commission.

The price and taxation effects are, however, being worked out in greater detail, and a closer estimate of the additional funds required on this account will be available before the preparation of the Annual Plan for 1965-66.

Ticketless Travel

1235. Shri E. Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that over 1,500 persons were found travelling without ticket in a recent check up made in between Ghaziabad, Nizamuddin and Rohtak;

(b) whether it is also a fact that wife of a Member of Parliament, a high police official of Home Ministry and a marriage party were some of the defaulters;

(c) the total fine collected; and

(d) the action taken, if any, on the defaulters?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Among the persons detected travelling without tickets were wife of a Member of Parliament, two children of a Police Official of the Home Ministry and a marriage party.

(c) Rs. 1,853 were realised on the spot, out of a total fine of Rs. 1,973 imposed by the Magistrate.

(d) The passengers detected travelling without tickets were charged railway fare plus the excess charges. Out of 134 passengers arrested, 114 were fined and the remaining 20 were sent to jail in default of payment of fine.

Trains between Hyderabad and Delhi

1236. Shri P. Venkatasubbaiah: Will the Minister of Railways be pleased to state:

(a) whether any representation has been received for increasing through carriage facilities between Hyderabad and Delhi;

(b) whether in the proposed additional Express trains to Madras, a through carriage to Hyderabad will be run; and

(c) if not, the steps proposed to be taken to relieve present congestion in the single Third Class through carriage in G.T. Express?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) No.

(c) At present the undermentioned through service carriages run between